

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4738 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nirav Tarkas Vs. Vikas Jain	Shashank Bajpai
2.	I.A. No. 4739 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Aman Monga & Anr. Vs. The Liquidator of Jet Airways (India) Limited & Ors.	Shiv Prakash Pandey
3.	I.A. No. 4742 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Space Infra Consulting Pvt. Ltd. Vs. Atul Mittal Resolution Professional Logix Infratech Pvt. Ltd.	Dhananjai Jain
4.	I.A. No. 4743 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	VR India Security Services Pvt. Ltd. Vs. Anju Agarwal and Ors.	Keshri Kumar
5.	I.A. No. 4795 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 174 of 2026	Sri Jadabendra Pradhan Suspended Director of SS Aluminium Pvt Ltd Vs. Suresh Chandra Pattanaik RP	Saroj Kumar Sahoo

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

By order
-sd/-
Assistant Registrar